

the structure of emoluments and conditions of service of Central Government employees.

**State Bank of India -Ex-Chairman.  
who joined Private Companies**

942 SHRI NAND KISHORE  
BHATT:

SHRI M. S. RAMACHANDRAN:

Will the Minister of FINANCE be pleased to state:

(a) what are the names of the ex-Chairman of the State Bank of India who have joined private companies during the last three years, year-wise along with the names of the companies;

(b) out of them, how many sought prior permission of the Union Government as required under the Banking rules; and

(c) what action Government propose to take against those who have not obtained prior permission of Government?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) The information is being collected and to the extent available will be laid on the Table of the House.

**Resignation of Bank Officials posted  
Abroad**

943. SHRI, NAND KISHORE  
BHATT:

SHRI M. S. RAMA-  
CHANDRAN;

Will the Minister of FINANCE be pleased to state:

(a) the number of officials posted abroad in the nationalised banks who have resigned their jobs and joined private firms during the last three years, year-wise; and

(b) the names of such officials with designations and the countries to which they were posted?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) and (b) The information is being collected and will be laid on the Table of the House to the extent available.

**Tax evasion by M/s. Maurya Hotel**

944. SHRI RAM BHAGAT PASWAN: Will the Minister of FINANCE be pleased to state;

(a) whether Government are aware that Maurya Hotel is evading the norms of five-star hotels by taking cash payments from its customers without issuing any receipts and thus evading taxes; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA): (a) and (b) Information is being collected and will be laid on the Table of the House.

**Evasion of Excise Duty by M/s. India Tobacco  
Company Limited**

945. SHRI RAM BHAGAT PASWAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that M/s. ITC Limited is evading Central Excise duty by printing less price on its products;

(b) if so, whether Government propose to order any CBI enquiry into such excise evasion by M/s ITC Limited; and

(c) if not, what are the reasons, therefore?